

Name of High Court	Pending at the end of 1968	Number of cases pending for five years or more on 31-12-1968
Assam and Nagaland	3061	20
Bombay	32785	3388
Calcutta	61541	11289
Delhi	17865	2063
Gujarat	15955	2033
Jammu and Kashmir	1179 (as on 1-7-68, Figures as on 31-12-68 not yet available)	20 (as on 1-7-68, Figures as on 31-12-68 not yet available)
Kerala	29563	235
Madhya Pradesh	12739	241
Madras	34157	892
Mysore	13932	107
Orissa	7978	28
Patna	11100	678
Punjab and Haryana	20749	3268
Rajasthan	9328	1078

UNUTILIZED AMOUNT OF C.S.T.R.

*204. SHRT M. P. BHARGAVA : WUI the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that over two crores of rupees has been surrendered by the Council of Scientific and Industrial Research as unutilised amount from their budget grants for 1968-69;

(b) whether it is also a fact that several schemes submitted by the National Laboratories were not sanctioned by the C.S.I.R. for want of funds; and

(c) whether the C.S.I.R. has submitted any explanation for non-utilisation of its budget grants ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO) : (0 No, Sir. Against the sectioned estimates of expenditure of the Council of Scientific and Industrial Research amounting to Rs. 1997.00 lakhs the revised estimates have been placed at Rs. 1891.949 lakhs showing a likely reduction of Rs. 105.051 lakhs The actual position would be known only after the financial year has ended.

(b) No, Sir.

(c) The reduction in expenditure to a large extent is in areas other than national

laboratories. A statement giving the reasons is laid on the Table of the House.

STATEMENT The reasons for the reduction amounting to Rs. 105.051 lakhs in expenditure are given below :—

(1) *National Laboratories/Institutes.* The sanctioned estimates were 1341.08 lakhs. The revised estimates are 1332.267 lakhs. The reduction is 8.813 lakhs. It will be seen that there is only marginal reduction which is not unusual and this is not expected to affect research tempo in the national laboratories.

(2) *Central Provision.*—The reduction is to the extent of Rs. 5.113 lakhs. This is because of some saving in administrative expenditure.

(3) *Scientists' Pool.*—There is a reduction of Rs. 16 lakhs. This is because of the fact that there is downward trend in the number of officers stagnant in the Pool and higher standard of selectivity. These steps have been taken on the basis of the decision of the Governing Body of C.S.I.R.

(4) *Research Schemes.*—There is a marginal reduction of Rs. 76,100 under this Head out of the provision of about Rs. 125 lakhs.

(5) *Industrial Research Associations.* Out of the reduction of Rs. 21.002 lakhs, a major portion *i.e.* Rs. 11 lakhs is from the provision made for the building of Cement Research Institute of India because of lack of progress, and the balance is distributed in small amounts for 10 Research Associations. Because of industrial recession Industrial Research Associations have slackened somewhat in their activities.

(6) *Pilot Plant.*—The reduction of Rs. 33.362 lakhs is mostly due to the slow progress of the Magnesium Project at the National Metallurgical Laboratory, Jamshedpur (Rs. 16.549 lakhs). The rest is distributed over a number of other Pilot Plants.

(7) *Staff Quarters.*—The reduction of Rs. 20 lakhs is due to the slow progress in the construction of staff Quarters.

NEHRU UNIVERSITY AT DELHI

205. SHRI RAM NIWAS MIRDHA : Will the Minister of EDUCATION be pleased to state by when the Nehru University is going to be established in Delhi and what would be its special characteristic*?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): A statement is laid on the Table of the Sabha.

STATEMENT

While no date can be indicated at this stage, efforts are being made to establish the University as soon as possible.

The special characteristics of the University, as envisaged in the Jawaharlal Nehru University Act, 1966, would be as follows :

(1) The object of the University shall be to disseminate and advance knowledge, wisdom and understanding by teaching and research and by the example and influence of its corporate life and in particular the objects set out in the First Schedule.

The First Schedule is as under :

The University shall endeavour to promote the study of the principles for which Jawaharlal Nehru worked during

his life-time, namely, national integration, social justice, secularism, democratic way of life international understanding and scientific approach to the problems of society.

to achieve this end, the University shall—

(i) foster the composite culture of India and establish such departments or institutions as may be required for the study and development of the languages, arts and culture of India;

(ii) take special measures to facilitate students and teachers from all over India to join the University and participate in its academic programmes;

(iii) promote in the students and teachers an awareness and understanding of the social needs of the country and prepare them for fulfilling such needs;

(iv) make special provision for integrated courses in humanities, science and technology in the educational programmes of the University;

(v) take appropriate measures for promoting inter-disciplinary studies in the University;

(vi) establish such departments or institutions as may be necessary for the study of languages, literature and life of foreign countries with a view to inculcating in the students a world perspective and international understanding;

(vii) provide facilities for students and teachers from other countries to participate in the academic programmes and life of the University.

(2) Its jurisdiction shall extend to all colleges and recognised institutions in India subject to the laws in force in the States within which, and the rules and regulations of the University within whose jurisdiction, the said institution is situated.

(3) It may establish Special Centres and Specialised Laboratories and Units for research or instruction in any part of India as are necessary for the furtherance of its objects.